

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board
of India (Liquidation Process) Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ENESTEE ENGINEERING LIMITED**

Sr. No.	Particulars	Details
1	Name of corporate debtor	Enestee Engineering Ltd
2	Date of incorporation of corporate debtor	14th March, 2005
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74210MH2005PLC151952
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 1st Floor, Royal Orchid, 38, Nagpur Syndicate Layout, Behind School of Scholars, Near University Campus, Amravati Road, Nagpur- 440033 Principal Office: KH No.18A/1 & 18A/3, Chinchbhawan, Kalmeshwar, Nagpur- 441501
6	Date of closure of Insolvency Resolution Process	16-09-2020 (Application for Liquidation filed on 29.08.2020)
7	Liquidation commencement date of corporate debtor	16-09-2020 (Order appointing Liquidator received on 24-09-2020)
8	Name and registration number of the insolvency professional acting as liquidator	Atul Rajwadkar IBBI/IPA-001/IP-P00152/2017-18/10321
9	Address and e-mail of the liquidator, as registered with the Board	Reg Address: 47, Hindusthan Colony, Wardha Road, Nagpur -440015 Email: vervecapital@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Communication Address: 47, Hindusthan Colony, Wardha Road, Nagpur- 4400 15 E-mail enestee.insolvency@gmail.com
11	Last date for submission of claims	24-10-2020

Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of Enestee Engineering Limited on 16.09.2020 (Order appointing Liquidator received on 24.09.2020).

The stakeholders of Enestee are hereby called upon to submit their claims with proof on or before 24.10.2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Place: Nagpur
Date: 26.09.2020

CA Atul Rajwadkar

Liquidator in the matter of Enestee Engineering Ltd.

Email: enestee.insolvency@gmail.com

Registered Address - 47, Hindusthan Colony,
Wardha Road, Nagpur - 440015

Registration No: IBBI/IPA-001/IP-P00152/2017-18/10321